

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No.4451/2014

New Delhi, this the 15th September, 2016

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

R.S.Mishra, 69 yrs
S/o Late J.P.Mishra,
Ex-PGT (Chemistry),
S-93, New Palam Vihar,
Phase-I, Gurgaon-122017.

...Applicant.

(By Advocate: Ms.Deepali Gupta)

Versus

Union of India, through

1. The Commissioner,
Kendriya Vidyalaya Sangathan,
18-Insitututional Area, SJS Marg,
New Delhi-110016.

2. The Joint Commissioner (Pers),
Kendriya Vidyalaya Sangathan,
18-Insitututional Area, SJS Marg,
New Delhi-110016.
...Respondents.

(By Advocate: Shri S.Rajappa)

Order (Oral)

Hon'ble Shri Shekhar Agarwal, Member (A):

After arguing for some time, learned counsel for the applicant seeks leave of this Tribunal to withdraw this O.A. with liberty to avail departmental remedies. Accordingly, this O.A. dismissed as withdrawn with liberty, as prayed for.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (J)

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